GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

LOK SABHA STARRED QUESTION NO.221 TO BE ANSWERED ON 10.03.2021

NEW RAILWAY LINES IN ANDHRA PRADESH

*221. SHRI KURUVA GORANTLA MADHAV:

Will the Minister of RAILWAYS be pleased to State:

- (a) the details of new railway lines proposed for Andhra Pradesh in previous budgets in respect of which the work has not yet been completed;
- (b) the status of the said railway lines; and
- (c) the time by which the work on the said railway lines is likely to be completed?

ANSWER

MINISTER OF RAILWAYS, COMMERCE & INDUSTRY AND CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION

(SHRI PIYUSH GOYAL)

(a) to (c): A Statement is laid on the Table of the House.

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STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF STARRED QUESTION NO.221 BY SHRI KURUVA GORANTLA MADHAV TO BE ANSWERED IN LOK SABHA ON 10.03.2021 REGARDING NEW RAILWAY LINES IN ANDHRA PRADESH

(a) to (c) Railway projects are sanctioned Zonal Railway wise, not State wise, as Indian Railways' network spans across various State boundaries. However, as on 01.04.2020, 16 new line projects covering a length of 1917 km costing ₹24,365 crores falling fully/partly in the Andhra Pradesh in different State of are stages of planning/sanction/execution, out of which 130 Km New lines have been commissioned and an expenditure of ₹3,334 crores have been incurred till March 2020.

The status of projects is appended.

The completion of any Railway project depends on various factors like quick land acquisition by State Government, forest clearance by officials of forest department, deposition of cost share by State Government in cost sharing projects, priority of projects, shifting of infringing utilities, statutory clearances from various authorities, geological and topographical conditions of area, law and order situation in the area of project site, number of working months in a year for particular project site due to climatic conditions etc. and all these factors affect the completion time of the project. As such, no confirmed time frame for completion of projects can be ascertained. However, Railways is making all the efforts for expeditious completion of projects.

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APPENDIX REFERRED TO IN REPLY TO PARTS (a) TO (c) OF STARRED QUESTION NO.221 BY SHRI KURUVA GORANTLA MADHAV TO BE ANSWERED IN LOK SABHA ON 10.03.2021 REGARDING NEW RAILWAY LINES IN ANDHRA PRADESH

Status of ongoing New Line Railway projects falling fully/partly in the state of Andhra Pradesh:

S.N.	Project and Status
1	Kotipalli-Narasapur(57 Km)
	Project is on cost sharing basis with Government of Andhra
	Pradesh. Government of Andhra Pradesh has to share 25% cost of
	the project.
	Project was included in Budget 2000-01, anticipated cost of the
	project is ₹2120 crore, an expenditure of ₹663 crore has been
	incurred upto March 2020 and an outlay of ₹551 crore has been
	provided for financial year 2020-21.
	Project involve acquisition of 369 hectare land out of which 163
	hectare land has been acquired , Government of Andhra Pradesh
	has to expedite handing over of balance 206 ha land for the
	project and to deposit $ extsf{309.16}$ Cr. towards their outstanding
	share for the project.
	Work on three important bridges have been taken up. Work would
	be further expedited after handing over of requisite land for the
	project and after deposition of cost share by Government of
	Andhra Pradesh.
2	Kakinada-Pithapuram (22 Km)
	The project was included in Budget 1999-2000 subject to
	requisite approvals. Government of Andhra Pradesh has opined
	that land acquisition may not be possible on the proposed
	alignment due to built-up area and project can be dropped as
	alternative route via Samalkot is already available.
3	Tindivanam-Nagari (184 Km)
	Project was included in Budget 2006-07, anticipated cost of the
	project is ₹2300 crore, an expenditure of ₹239 crore has been
	incurred upto March 2020.
	Land acquisition for the project has been taken up, Government
	of Tamil Nadu to expedite handing over of balance 709 Ha
	revenue land, 4.83 Ha forest land diversion and Government of
	Andhra Pradesh to expedite handing over of balance 7 Ha revenue

S.N.	Project and Status
	land.
4	Rayadurg-Tumkur via Kalyandurg (207 Km)
	Project is on cost sharing basis with Govt. of Andhra Pradesh and
	Karnataka. Govt. of Andhra Pradesh and Karnataka have to share
	50% cost of project.
	Project was included in Budget 2007-08, anticipated cost of the
	project is ₹2398 crore, an expenditure of ₹983 crore has been
	incurred upto March 2020 and an outlay of ₹170 crore has been
	provided for FY 20-21.
	Karnataka : Government of Karnataka to expedite handing over of
	273 Ha revenue land and to deposit their due share of ₹68 crore.
	Andhra Pradesh: Government of Andhra Pradesh to expedite
	handing over of 34.80 Ha. Revenue land and to deposit their due
	share of ₹ 39 crore.
	Execution of work:
	i) Rayadurga-Kadirideverapalli (63 km) commissioned.
	ii) Work taken up in balance section in available land.
	Execution of project would be expedited after complete land
	acquisition and deposition of cost share by State
	Governments.
5	Kadapa (Cuddapah)-Bangalore (Bangarapet)(268 Km)
	Project is on cost sharing basis with Government of Andhra
	Pradesh. Govt. of Andhra Pradesh has to share 50% cost of
	complete project.
	Project was included in Budget 2008-09, anticipated cost of the
	project is ₹3038 crore, an expenditure of ₹351 crore has been
	incurred upto March 2020.
	Government of Andhra Pradesh to expedite handing over of
	balance 1084 Ha. Revenue land and 56.06 Ha forest land and to
	share 50% cost of the complete project.
	Govt. of Karnataka to hand over of 336 Ha. Revenue land.
	Kadapa-Pendlimarri (21.3 km): Commissioned.
	Further execution of work depends upon land acquisition and
	deposition of Cost share by State Government of Andhra Pradesh.
6	Attipattu-Puttur (88 Km)
-	Project was included in Budget 2008-09, anticipated cost of the

S.N.	Project and Status
	project is ₹1105 crore, Project was taken up on 50:50 cost sharing basis with Ennore Port Trust (EPT). However, EPT advised in Nov 2012, that they would not share the cost of project.
7	Nadikude-Srikalahasti (309 Km)
	Project is on cost sharing basis with Government of Andhra Pradesh. Govt. of Andhra Pradesh has to share 50% cost of project and provide free land.
	Project was included in Budget 2011-12, anticipated cost of the
	project is ₹2643 crore, an expenditure of ₹1051 crore has been
	incurred upto March 2020 and an outlay of ₹1198 crore has been provided for FY 20-21.
	Government of Andhra Pradesh to expedite handing over of
	balance 991 Ha. revenue land and forest land diversion of 119 Ha
	forest land and to deposit \mathbf{R} 1262.68 Cr towards their share for the project.
	New Piduguralla-Savalyapuram (46 km): Commissioned.
	In balance section, land acquisition has been taken up and work
	taken up in available land. However, execution of Project would
	be further expedited after handing over of encumbrance free land
	to railways and after deposition of State Share by Government of A.P.
8	Gudur-Durgarajapatnam (42 Km)
	The project was included in Budget 2011-12 subject to requisite
	approvals. Anticipated cost of the project is Rs.761 crore with
	Rate of Return of (-) 8.23%. Planning Commission was approached
	but In Principle Approval of Planning Commission was not
	received. Subsequently, in the year 2017, Ministry of Shipping
	was requested to take up this project as port connectivity project
	under PPP Mode for which no response was received. Hence, the
	project could not be taken forward being financially unviable.
9	Marikuppam-Kuppam (24 Km)
	Project was included in Budget 2011-12, anticipated cost of the
	project is ₹280 crore, an expenditure of ₹32 crore has been
	incurred upto March 2020.
	Land acquisition of 49.71 acre land of M/s Bharat Gold Mines
	Limited (M/S BGML) has been taken up.
	Govt. of Andhra Pradesh to expedite handing over of 246.21 acre revenue land.

S.N.	Project and Status
	Work taken up in available land .
10	Bhadrachalam-Kovvur (119 Km)
	Project was included in Budget 2012-13, anticipated cost of the
	project is ₹ 2155 crore.
	Govt. of Andhra Pradesh has been requested to re-confirm their
	consent for 50% cost sharing of project and Govt. of Telangana to
	communicate their consent for cost sharing of 50% cost after
	adjusting investment of ₹618.55 crore by M/s Singareni Collieries
	Company Limited (M/S SCCL) in Bhadrachallam-Sattupalli line
	(another sanctioned project). Detailed estimate of the project will
	be taken up after receiving consent form both State
	Governments.
11	Cumbam-Proddutur(142 Km)
	The project was included in Budget 2013-14 subject to requisite
	approvals. Anticipated cost of project is ₹1599 crore. Government
	of Andhra Pradesh was requested to share 50% cost of the
	project and to provide land free of cost. State Government has
	agreed to share only 13% of cost along with land free of cost.
	State Government was again requested to share 50% cost of the
	project but no response was received. Project was also found
	financially unviable with ROR of (-) 1.83% in PPP mode. In view of
	above, the project could not be taken forward.
12	Kondapalli-Kothagodum(82Km)
	The project was included in Budget 2013-14 subject to requisite
	approvals. Anticipated cost of project is ₹997 crore. In Principle
	Approval not granted by Planning Commission. State Govt. was
	ready to share only 13% cost and has not agreed for 50% cost
	sharing. In view of above, the project could not be taken forward.
13	Chikballapur-Puttaparthy-Sri Satya Sai Nilyam (103 Km)
	The project was included in Budget 2013-14 subject to requisite
	approvals. Anticipated cost of project is ₹692 crore. In Principle
	Approval was not granted by Planning Commission. In view of
	above, the project could not be taken forward.
14	Srinivasapura-Madanapalli(75 Km)
	The project was included in Budget 2013-14 subject to requisite
	approvals. Anticipated cost of project is ₹467 crore. In Principle
	Approval was not granted by Planning Commission. Project was
	found financially unviable even with 50% cost sharing and

S.N.	Project and Status
	providing land free of cost by Government of Karnataka. Also Cuddapah-Kolar new line will run parallel to above line and no substantial traffic is expected on above new line. In view of above, the project could not be taken forward.
15	Vijayawada-Guntur via Amravati (107 Km) Project was included in Budget 2017-18 subject to requisite approvals. Detailed Project Report was made for Errupalem- Namburu via Amaravati single line (56.63 km.) with an assessed cost of ₹ 1732.56 crore. The project was sent to NITI Aayog for appraisal. NITI Aayog had suggested approaching State Government for cost sharing. However, Government of Andhra Pradesh has not agreed for cost sharing. In view of above, the project could not be processed further for sanction.
16	Macherla-Nalgonda (92 Km) Project was sanctioned in 1997-98. Bankability study for the project was done and found that project is financially unviable even with State Government providing free land and sharing 75% of cost of construction.

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